


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/(IB)/2017
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Arun Karthik Mohan	Counsel for Petitioner	

ORDER

Counsel for petitioner present and submitted that as per the address available at the MCA website, notice has been sent to the respondents but they were returned with endorsement 'left'. He further stated that he again verified the website of the MCA but the address of the respondents were the same. Counsel for petitioner is directed to cause newspaper publication in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up on 17.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)


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